

**Misc. Order No. 119 of 2021.**

Considered the representation dated 16.08.2021 submitted by the Muslim members of Bar Associations duly forwarded by the Secretary of the Rohtas District Bar Association, Sasaram (Rohtas) and Rohtas Bar Association, Sasaram (Rohtas) regarding closure of Courts & Offices of Rohtas Judgeship on the eve of **Muharram** on 20.08.2021 instead of 19.08.2021 as per visibility of moon.

Having considered the aforesaid prayer, it is now hereby ordered that Civil Courts of Sasaram / Bikramganj / Dehri-on-Sone under Rohtas Judgeship shall remain closed on 20.08.2021 instead of 19.08.2021 for **Muharram** festival.


Further in the light of Hon'ble Court's letter No. 35310-35346 dated 16.08.2021, the preceding day of **Muharram** i.e. 19.08.2021 is declared as Restricted Holiday.

Inform all concerned accordingly.

Sd/- Gopal Ji,  
(I/c) District & Sessions Judge,  
Rohtas, Sasaram.  
17 .08.2021.

Memo No. 9436-9518 /Dated, Sasaram the 17<sup>th</sup> day of August, 2021.

Copy forwarded to .....  
Sasaram / Bikramganj / Dehri-on-Sone (Rohtas) for information and communication to all concerned.

  
For District & Sessions Judge (I/c),  
Rohtas, Sasaram.